390

of this there has been considerable re- complaints per million tonnes in 1992-93 duction in quality complaints. The com- for CIL. plaints from power houses which is the single largest consumers of low grade coal (c) The information in respect of Coal have come down from 1.37 complaints per Limited and Singarcni Collieries Company million tonnes in 1990-91 TO 0.80

Limited is as under :-

%age of total production			
Coal India Limited		Singareni Collieries Company Limited	
Under- ground	Open Cast	Underground	Opencast
2	3	4	5
73	27	100	
28	72	60	40
27	73	60	40
	Underground  2  73 28	Coal India Limited  Under- Open Cast ground  2	Coal India Limited Singareni Co Company Lin  Under- Open Cast Underground ground  2 3 4  73 27 100 28 72 60

to meet the ever increasing demand of coal particularly for the power sector the strategy adopted was to meet the demand from open cast mines. However, substantial inferior grade coking coal was also available which was amenable techno-economi-cally for open cast mines.

(d) The choice of open cast or underground mining depends on factors like depth and thickness of coal seams, gradient of seams, multiplicity of seams, presence of worked out old mines in the vicinity etc. Steps taken to augment underground coal production, interinclude opening of new mines, modernisation of existing mines, application of new.technologic\* to achievo maximum restita and ensuring timely availability of inputs and infrastru-tnral fncilities

## Condtions for import of coal by State Governments

688. SHRI S. VIDUTHALAI VIRUMBI: Will the Minister of COAL be pleased to state-

(a) what, are the norms and conditions a State Government has to follow before

Immediately after nationalisation in order importing coal for the use of thermal power plant;

- (b) whether there is any monitoring agency to ensure that the procedures laid down in the rules and adhered to; and
  - (c) if so, the details thereof?

THE MINISTKR OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (c) Under the present Export and Import Policy, coal can be freely imported. However, import duty at the prevent rate is required to be paidi for such imports. The provisions of. Foreign Trade,-(Development and Regulation) Act, 1992, under which the Export and Import Policy is notified, are administered by Ministry of Commerce and Director General of Foreign Trade.

## Transportation of Coal by subeidaries

689. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of COAL be pleased to state

(a) what is the quantity of Coal produced and how much that is being transported from production point to Railway Siding

in respect of Eastern Coalfield Lid. (ECL),.
' Bharat Coking Coal Ltd. (BCCL), Central'
Coalfield Ltd. (CCL), Western Coalfield Ltd.
(WCL), Northern Coalfield Ltd. (NCL) South
Eastern Coalfields Ltd. (SECL), -newhy
created Mahanadi Coalfield Ltd. (MCL), and
Singareni Coal Company Ltd. (SCCL);

- (b) what amount is paid to the transport; contractor per kilometre per M.T. in the above mentioned subsidiaries; and
- (c) what are the names and addresses of; the transporting company and total payment made to them during-the year 1991-92 for the transportation of Coal by different subsidiaries?

THE MINISTER OF STATE OF THE MINISTRY of COAL (SHRI .MIT KUMAR PANJA): (a) lo (c) Information is being collected and to the extent available will be laid on the Table of the House.

## Production of coal

690. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister ot COAL be pktset to state.

- (a) what is the production of coal, grade-wise of Non-Coking Coal and quality-wise, in terms of ash of Metallurgical Coal in respect of Eastern Coalfield Ltd. (ECL), Bharat Coking Coal Eta. (BCCL), Central Coalfield Ltd. (CCL), Western Coalfield Ltd. (WCL). Northern Coalfield Ltd. (NCL), South Eastern Coalfield Ltd. (SECL), Newly created Mahanadi Coalfield Ltd. (MCL) and Singareni Coal Company Ltd. (SCCL), separately;
- (b) what is the average cosl of production of the above eight subsidiaries, separately; and

(c) what is the average sales realisation of these eight subsidiaries separately?

THE MINISTER OF STATE OF THE MINISTRY of COAL (SHRI AMT KUMAR PANJA): (a) to (c) Companywise coal production, average cost of production and average Sales realisation, during 1992-93 (provisional), are given in the Annexure.

[See Appendix CCXVII, Annexure No. 13)

## Coal reserves and extraction from coalfield in the country

- 691. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of COAL be pleased to state:
- (a) what is the quantum of coal reserves in respect Of Eastern Coalfields Ltd. (ECL), Bharat Coking Coal Ltd. (BCCL). Centra! Coalfield Ltd. (CCL), Western Coalfield Ltd. (WCL), Northern Coalfield Ltd. (NCL), South Eastern Coalfield Ltd. (SECL), Newly created Mahanadi Coalfield Ltd (MCI.), and Singareni Coal Company Ltd. (SCCL), and how much of it can he extracted by Open Cast Mining and hew much of it can be extracted by Under-st'ound Mining:
- (b) what is the cost of extraction of coal in the above mentioned coalfields from underground Coal Mine per M.T. and what 'is the cost of Open Cast Coal Mining pet M.T.; and
- (c) what is the company-wise, average utilisation of Dumper, Dozer, Shovel and Drill against their minimum rated capacity of utilisation?

THE MINISTER OF STATE. OF THE MINISTRY OF COAL (SHRI AJIT